

The use of imported pulp had to be increased in order to improve the shade and strength of the newsprint produced by Nepa

Ltd. by reducing the use of ground wood pulp.

(c)	Year	Quantity (MT)	Amount US \$ in lakhs
	1989-90	6464	15.1
	1990-91	15394	49.9
	1991-92	9949	33.1

(d) Nepa Ltd. are maximising captive production of Chemical and Cold Soda Pulps and using the same in furnish to reduce imported pump.

[English]

#### Production of Nuclear Power

2684. SHRI J.CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the target of producing of 10,000 MW nuclear power by 2000 A.D. had remained a far cry due to resource crunch;

(b) if so, the present production of nuclear power in the country and its percentage to total power generation; and

(c) the steps taken to achieve the 10,000 MW target by the end of this century?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) The 10,000 MW programme for the turn of the century has been recast to 5,700 MWe to match the availability of funds.

(b) The present installed capacity of nuclear power stations in commercial operation is 1500 MMe. With the recent synchronisation of Kakrapar-1 in November, 1992 and expected commencement of commercial operation in early 1993, the installed capacity will reach 1720 MWe. Presently the share of nuclear electricity produced accounts for about 2% of the total electricity generated in the country.

(c) For mobilising additional resources, one of the possibilities is implementation of new projects with participation of beneficiary State Govt. and leading Public Sector Enterprises.

[Translation]

#### Profits by Public Sector Undertakings

2685. SHRI BRAJA KISHORE TRIPATHY: Will the PRIME MINISTER be pleased to state:

(a) the net profit of all the public sector undertakings of the country during 1991-92 and the accumulated profit and loss position of each undertaking during the period;

(b) whether the Government have conducted any review of performance of the Public Sector Undertakings; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K.THUNGON): (a) to (c). Information would be contained in the Public Enterprises Survey for the year 1991-92 which is under preparation and is expected to be laid in both the Houses of Parliament during the Budget Session next year.

[Translation]

#### Expenditure on R & D by Companies

2686. PROF. SUSANTA CHAKRABORTY: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government through a notification of December 1988 had made it mandatory for all companies to publish particulars on their capital recurring and total expenditure of Research and Development and its percentage of total turnout from April 1, 1989;

(b) if so, the details of the companies which have published those particulars; and

(c) the steps taken/proposed to be taken by the Government against those companies which have failed to publish these particulars and have meagre investment in R&D?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI-MATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c). It is mandatory for all companies to furnish information on Research and Development expenditure failing which they are liable for penal action under Section 217(5) of the Companies Act 1956.

#### Public Tube Wells

2687. DR. A.K. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether there is any scheme to install public tube-wells in the rural areas of the country;

(b) if so, the details thereof;

(c) the number of the public tube-wells installed during the Seventh Five Year Plan, State-wise; and

(d) the number of the public tube-wells to be installed during the Eighth Five Year Plan, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H.PATEL): (a) and (b). There is no separate scheme to install public tube-wells in the rural areas of the country. However, public tube-wells are installed under the Accelerated Rural Water Supply Programme, Minimum Needs Programme, 55 Mini Missions, Scarcity works, projects implemented with bilateral/multilateral assistance etc.

(c) The information regarding the number of public tube-wells installed is not maintained at the level of the Central Government.

(d) The number of public tube-wise to be installed during the Eighth Five Year Plan will be decided by the State Government on a year to year basis depending upon the annual allocation under the Accelerated Rural Water Supply Programme, Minimum Needs Programme and other schemes.